



2026:DHC:3898



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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Reserved on : 16.12.2025

Pronounced on : 30.04.2026

+ LA.APP. 79/2017

VEENA GOEL

.....Appellant

Through: Mr.L.B. Rai, Mr.Kartik Rai,  
Mr.Vineesh Tyagi, Mr.Satvik Rai,  
Mr.Ayush Pandita, Mr.Rohit Kumar,  
Mr.D.S. Lakra, Mr.Akash Parashar  
and Mr.Mohan Lal, Advocates

versus

UNION OF INDIA & ORS

.....Respondents

Through: Mr. Sanjay Kumar Pathak, Standing  
Counsel with Mrs. K. K. Kiran  
Pathak, Mr. Sunil Kumar Jha, Mr.  
Mohd Sueb Akhtar, Mr. Divakar  
Kapil, Advs. for R-1/UOI.  
Mr. Tarun Johri and Mr. Ankur  
Gupta, Advocates for DMRC

**CORAM:**

**HON'BLE MR. JUSTICE MANOJ KUMAR OHRI**

**JUDGMENT**

For detailed judgment, please refer to **LA.APP. 47/2017** titled  
“Naveen Kumar Jain Vs. Union Of India & Ors.”

**MANOJ KUMAR OHRI  
(JUDGE)**

**APRIL 30, 2026**

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